

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 263 & 293 of 2013

Dated: 24th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 263 of 2013 &
I.A. No. 353 of 2013

Bhaskar Shrachi Alloys Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr.Respondent(s)

Appeal No. 293 of 2013 &
I.A. No. 390 of 2013

Bhaskar Shrachi Alloys Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Radhika Gupta
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal for R.2
Mr. K.S. Dhingra for R.1

ORDER

Post the matters for hearing on **25.03.2014** along with Appeal Nos.
17 of 2014 & batch.

(Rakesh Nath)
Technical Member
ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson